## Annexure-3

Name of the corporate debtor: Royal Polyurethane India Private Limited; Date of commencement of CIRP: 24.12.2021; List of creditors as on: 08.02.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) S. Nam **Details of Claim** Amou Amo Amo Amou Rem Received Details of claim admitted nt of arks, N e of unt unt nt of if any 0. Cred Date **Amount Amount** Nat **Amount** Amo Whe % Conti of of itor Claime covered ngent any clai claim of ure unt ther of of Recei d Claim cove relat vot Claim mut m under by verific **Admitte** Cla security ed ual not pt red ing admi ation d im interest sha dues by part **y?** re tted guar that a in Co may  $\mathbf{C}$ ntee be setoff Punj 08.02. 2,53,09, 2,53,09, Sec 2,53,09, No 100 2022 267.20 267.20 267.20 ab ure Ter Nati onal m Bank Loa and CC Lim it